
(2020) 03 DEL CK 0249

In the Delhi High Court

Case No : Civil Writ Petition No. 3 Of 2020

Gaurav Kumar Bansal

APPELLANT

Vs

Union Of India & Another

RESPONDENT

Date of Decision : 27-03-2020

Acts Referred:

Citation : (2020) 03 DEL CK 0249

Hon'ble Judges : Siddharth Mridul, J; Talwant Singh, J

Bench : Division Bench

Advocate : Jasmeet Singh

Judgement

Issue notice.

Mr. Jasmeet Singh, learned Central Government Standing Counsel (CGSC) accepts notice on behalf of the official respondents and prays for time to obtain instructions.

It has been brought to our notice by Mr. Jasmeet Singh, learned CGSC that, all the details and other necessary particulars of the Nodal Officers,

appointed by the Ministry of External Affairs, Government of India have already been uploaded on their website, for the following four locations in

Bangladesh:-

(i) Rajshahi

(ii) Sylhet

(iii) Chattogram

(iv) Khulna

It is further pointed out by Mr. Jasmeet Singh, learned CGSC that, the Ministry of External Affairs has established a dedicated Control Room in New

Delhi, as well as, set up functional helpline numbers to render assistance to all Indian students, studying in all the countries, where Indian High

Commissions/Embassies have a presence, providing all the necessary particulars.

Renotify on 30.03.2020 along with W.P.(C) 2940/2020, â??Ramesh Chander Goyal vs. Union of India & Ors.â??.

A copy of this order be provided by the Registry, electronically, to learned counsel appearing on behalf of the parties. Further, a copy of this order be uploaded on the website of this Court forthwith.